Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal Nos. 134, 185, 131 & 151 of 2012

Dated : 25th July, 2013

Appeal No.134 of 2012

The Bihar Electricity Board

... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No. 185 of 2012

The Bihar Electricity Board

... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No.131 of 2012

The Bihar Chamber of Commerce ... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No.151 of 2012

The Bihar Electricity Board

... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Ors. ... Respondent(s)

<u>ORDER</u>

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matters on <u>19.08.2013.</u>

COURT MASTER